

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.20/AM19
(HELD ON 02.01.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 20/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 02.01.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Technical Expert (Consultant), D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-149	M/s Kanam Latex Industries Pvt. Ltd., (EOU)	HQ F. No. 01/87/162/00003/AM19/DES-VII	Status: Deferred
NC No.:20/AM19 Dated: 02.01.2019	--	--	

Subject: Request for Fixation of Standard Input-Output Norms (SION).

Decision: The committee considered the case as per agenda and decided to defer the matter for want of comments from DIPP

Case No. A-150	M/s. SRF Limited	HQ F. No. 01/87/050/00148/AM17/DES-VII	Status: Approved
NC No.:20/AM19 Dated: 02.01.2019	Adv. Lic. No. and Date 0410161895 dated 10.05.2016	RA F. No. 04/24/040/00015/AM17	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0410161895 dated 10.05.2016.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi